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Date: 24/08/2025

Kumar Vs Inspector Of Police

Court: Madras High Court (Madurai Bench)

Date of Decision: April 22, 2024

Acts Referred: Indian Penal Code, 1860 â€" Section 120B, 397, 411, 457

Hon'ble Judges: B.Pugalendhi, J

Bench: Single Bench

Advocate: Varadharajan.V, T.Senthil Kumar

Judgement